

Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during financial year 2014-15 has been fixed at ₹33000 crore.

(c) and (d) The State Governments faced some difficulty in making prompt payments due to delay in release of funds that occurred due to the passing of Budget 2014-15 in July 2014. Such situation is unlikely recur in future. Further, steps have been taken to implement the electronic Fund Management System that would smoothen the fund flow to States for payment of wages.

**Activity MAPS for centrally sponsored schemes**

758. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the action initiated by the previous Government for preparation of Activity Maps for the devolution of functions, finances and functionaries for the Centrally Sponsored Schemes of the Ministry is progressing; and

(b) the progress since made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) The Ministry prepared Activity Maps for the devolution of functions, finances and functionaries for Mahatma Gandhi National Rural Employment Guarantee Scheme, Indira Awaas Yojana and National Rural Livelihoods Mission. Subsequently, specific roles assigned to the Panchayati Raj Institutions (PRIs) in the Activity Maps were incorporated in the Guidelines/ Implementation Framework of these programmes

**Upgradation of roads under PMGSY**

759. SHRI B.K. HARIPRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has any proposal for timely upgradation of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) after the expiry of the guarantee period and review the status before expiry period of roads;

(b) if so, the details thereof;

(c) the funds released for upgradation of such roads to Karnataka along with the amount spent in this regard during 2014-15;

(d) the number of proposals for the upgradation of rural roads under PMGSY pending with Government as on date, State-wise including Karnataka and district-wise; and